

ITEM NO.801

Court 8 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 1461/2020

SHAILESH PODDAR

Petitioner(s)

VERSUS

THE STATE OF JHARKHAND

Respondent(s)

Date : 09-08-2021 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER  
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. Tishampati Sen, Adv. (Mentioned by)  
Ms. Riddhi Sancheti, AOR

For Respondent(s)

UPON being mentioned the Court made the following  
O R D E R

Tag with MA No.1979 of 2019 in Writ Petition  
(Civil)No.436 of 2018.

(ANITA MALHOTRA)  
COURT MASTER

(KAMLESH RAWAT)  
COURT MASTER